

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS OF
SHIRPUR GOLD REFINERY LIMITED ["SGRL"]**
Regd. Office:Refinery site, Shirpur , Dhulia- 425405

This corrigendum to the Public Announcement ("PA") dated June 27, 2007 is issued by Vivro Financial Services Private Ltd (Manager to the Offer) for and on behalf of Jayneer Capital Private Limited ("Acquirer"), to the shareholders of Shirpur Gold Refinery Limited. The terms used but not defined in this announcement shall have the same meaning assigned to them in the "PA".

Paragraph 5 of Section 10.5 of the "PA" relating to persons and entities eligible to participate in the "Open Offer", should be read as follows:-

"All owners of fully paid-up equity shares registered or unregistered and the beneficial owners of the shares (except the "Acquirer" and the "Bank") who own the shares at any time prior to the closure of the offer are eligible to participate in the offer."

The acquirer and its directors accept full responsibility for the information contained in this announcement

This corrigendum to the public announcement will also be available on the SEBI website at www.sebi.gov.in



Issued by Manager to the offer.

Vivro Financial Services Pvt. Ltd.

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Mr. Ashokkumar Goel

Dated: 2nd July 2007

Place: Mumbai

For and on behalf of the Board of Directors

Jayneer Capital Pvt. Ltd.